GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:3190
ANSWERED ON:11.02.2014
WELFARE SCHEMES FOR PERSONS WITH DISABILITIES
Dutt Smt. Priya Sunil;Kateel Shri Nalin Kumar;Patil Shri A.T. Nana;Rane Dr. Nilesh Narayan

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government proposes to introduce a new scheme for the welfare of the physically and mentally challenged persons;
- (b) if so, whether the Government is considering any proposal to increase the funds earmarked for various welfare schemes for the disabled;
- (c) if so, the details thereof, scheme-wise;
- (d) whether the Government has any mechanism/agency to monitor and ensure proper implementation of the said schemes;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the corrective measures taken by the Government to oversee the effective implementation of these welfare schemes`?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

- (a): A list of proposed nine new schemes is at Annexure I.
- (b) to (c): A statement containing budget allocation of all the proposed new schemes in Financial years 2013-14 and 2014-15 is enclosed as Annexure II.
- (d) to (f): Under Deen Dayal Rehabilitation Scheme (DDRS) and Schemes of Assistance to Disabled Persons for Purchase/Fitting of Aids/ Appliances (ADIP), grants are released on receipt of recommendations of the State Government and the inspection report in respect of a particular NGO/ Agency. In the case of ADIP, the recommending authority also conducts 5 to 10% test check of the beneficiaries from the previous grant to the organization. The organizations are also required to furnish audited utilization certificate in respect of the previous grant.

The National Institutes, their Regional Centres and Composite Regional Centres have been allocated States/UTs for inspection and monitoring of the NGOs/Implementing Agencies receiving grants under the disability related schemes.

The Department has nominated Nodal Officers for various regions, States/UTs for monitoring the implementation of various schemes.